

THE MINISTER OF RAILWAYS (SHRI NANDA) : (a) and (b). No, Sir. The World Bank Mission which visited the Indian Railways this year did not go to the Western Railway. However, in February 1959, an Appraisal Mission of the World Bank visited the Western Railway as also some other Railways as part of their programme in India to study the Indian Railways' requirements. After this visit and subsequent discussions, the I. D. A. granted a credit of \$ 55 million to the Indian Railways. This is in accordance with the usual procedure followed by the World Bank/International Development Association for assistance to various countries and projects.

Delay in construction of Bokaro Steel Plant

1400, SHRI D. N. PATODIA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether it is a fact that the work of commissioning of the Bokaro Steel Plant, if delayed by one month, is likely to cost Government to a tune of Rs. 2 crores ;

(b) whether it is also a fact that at present not even 50 percent of the construction material could be procured and the delay in this regard is likely to raise the cost of construction ;

(c) whether the recent rise in the price of steel will affect the estimate of the construction of the Plant ;

(d) if so, the details thereof ; and

(e) Government's reaction thereto ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) No, Sir. The actual loss on account of the delay in commissioning of the plant calculated on the basis of administrative and other overheads is estimated at Rs. 25 lakhs per month.

(b) The percentage of supplies of various types of equipment, structurals, refractories, etc. required for the construction of the Bokaro Steel Plant varies in each

case and an aggregate percentage will not, therefore, be very significant. However, it is true that the delay in the receipt of some of the equipment and materials has resulted in deferment of the schedule of construction. The cost of construction on this account will go up only to the extent stated in reply to part (a) above.

(c) to (e). Yes, Sir. The increase in the overall estimates will not be very large. Although precise details have not yet been worked out, it has been estimated by Bokaro Steel Ltd that the increase may be of the order of about Rs. 20 million.

12.03 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

Arms Flow to persons engaged in inter-party clashes in Calcutta

MR. SPEAKER : We shall now take up the calling-attention-notice.

SHRI M. L. SONDHI (New Delhi) : May I make a submission ?

MR. SPEAKER : After the calling-attention-notice.

SHRI S. M. KRISHNA (Mandya) : I call the attention of the Minister of Home Affairs to the following matter of urgent public importance and I request that he may make a statement thereon :

"The reported massive arms flow from China and Pakistan to the persons engaged in inter-party clashes, hold-ups and bloody feuds in Calcutta, as alleged by the Calcutta Police and the reaction of the Government thereto."

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN) : Mr. Speaker, Sir, according to a communication received from the Government of West Bengal, they have no information of any large scale arms flow from China and Pakistan to the persons concerned in inter-party clashes, hold-

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ups and other disturbances in Calcutta, The Central Government have, however, information that a small number of Chinese arms and ammunition has been received by the extremists in Assam from the Naga underground and that links exist between extremists in Assam and West Bengal.

SHRI S. M. KRISHNA : For a change, I would like to take the Home Minister from the Maharashtra-Mysore border issue to have a look at the borders of the country. May I submit that in the statement which the Home Minister has just made, there is an admission that the 'Central Government have, however, information that a small number of Chinese arms and ammunition has been received by the extremists in Assam from the Naga Underground and than links exist between extremists in Assam and in West Bengal.'

It is admitted that a plethora of automatic weapons, revolvers, pistols, sten-guns and semi-automatic rifles are in prolific use in inter-party clashes and feuds in Calcutta apart from the currency which is in use all the time, the currency of arms also have come into the picture. What is the goal? What is objective? Who has been sending these arms? It is two of our neighbours, Red China and Green Pakistan.

Both these countries in their desire to see a weak India have been giving massive arms aid, free asylum and training to various hostile elements in this country, particularly the Naga and Mizo insurgents, for well over a decade. There is also a secret deal between the Naga hostiles and the Mizo hostiles with the Naxalites in West Bengal. Out of every consignment of arms they get, a certain quota has been earmarked to be given to the Naxalites in West Bengal.

SHRI RANGA (Srikakulam) : Are they not also manufactured in West Bengal.

SHRI S. M. KRISHNA : What is happening in Calcutta? It has been called, or dubbed, as a 'lawless city'. Here I would quote one of the famous quote: of the Chief Minister of West Bengal - I do not know

whether we should laugh at him or weep for him. Only three days ago, he said :

"First they looted paddy, then the fish ; now there is nothing else left and so they have started looting women" (*Interruptions*).

Could there be anything more shameful and barbaric than that described in the statement made by the head of the Government of West Bengal? The C. P. M. I repeat the CPM - has been 'getting arms and ammunition from both China and Pakistan.

SOME HON. MEMBERS : Shame, shame.

SHRI S. M. KRISHNA : When I say 'CPM', I am glad Shri Jyotirmoy Basu also says 'Shame, shame' (*Interruptions*).

SHRI JYOTIRMOY BASU (Diamond Harbour) : On a point of order.

MR. SPEAKER : I do not want a speech. Let him ask a straight question. Let him follow the procedure.

SHRI JYOTIRMOY BASU : You can not allow this House to be used as a forum by anyone to vilify or pass strictures on a particular party (*Interruptions*).

MR. SPEAKER : Will hon. members listen to me? The procedure is very simple. After all, he can ask a question or seek a clarification, not make a regular speech. Then they were very impatient. Usually, that side is very impatient. But this time the hon. member is provoking them.

SHRI JYOTIRMOY BASU : You are converting the House into a form to discuss a variety of other issues. We had given notice of calling attention on the situation in Laos, on the US bombing of Vietnam and so on. But they are not being taken up. Everytime other matters like this are taken up.

SHRI HEM BARUA (Mangaldai) : Admitting a calling attention is your privilege, nobody else's.

SHRI JYOTIRMOY BASU : What is the basis of your admitting a calling attention like this ? You are rejecting all our calling attentions, and you have admitted this.

MR. SPEAKER : May I know why I should not admit this calling attention ?

SHRI JYOTIRMOY BASU : From the very beginning you have been rejecting our calling attentions.

MR. SPEAKER : Will you please sit down ?

SHRI JYOTIRMOY BASU : You have disallowed everything from our side.

SHRI S. M. KRISHNA : The trouble with us is that there are so many communist parties. When I was referring to CPM, I was referring to the Communist Party Maoist, not the Marxists. There are so many communist parties. (*Interruptions*)

MR. SPEAKER : Order, order. I ask you to sit down.

श्री सत्यनारायण सिंह (बाराणसी) : हम को बदनाम करने के लिये ये इसी तरह से अर्थ लगा लिया करते हैं। इन को इस बात का क्या अधिकार है कि इस तरह से कहें..... (व्यवधान).....

SHRI K. RAMANI (Coimbatore) : We must know whether the Maoist Party is represented here.

SHRI JYOTIRMOY BASU : What is the criterion for accepting a calling attention, can you tell us ?

MR. SPEAKER : I am going to tell you, will you please sit down ?

SHRI NATH PAI (Rajapur) : Let us proceed with the calling attention now.

SHRI ATAL BIHARI VAJPAYEE (Balrampur) : You have admitted the calling attention. It cannot be questioned now.

MR. SPEAKER : I am the Presiding Officer of this House and all calling attentions come to me, but at the same time, I belong to this country, I tell you that.

SHRI JYOTIRMOY BASU : So, do I. You are rejecting all our motions and you have admitted this, giving a chance to vilify my party on the floor of the House. You want our co-operation, you will never get it.

श्री अटल बिहारी वाजपेयी : अध्यक्ष महोदय, आपने जो कुछ कहा है, वह इतिहास में लिखा जायगा। बधाई है।

SHRI S. M. KRISHNA : May I draw the attention of the House to what is happening ?

अध्यक्ष महोदय : आप बहुत कुछ कह चुके हैं, अब बैठ जाइये।

SHRI NATH PAI : He has not finished. He was finishing the question.

MR. SPEAKER : Don't throw any aspersions. I am not going to allow.

SHRI NATH PAI : No, he never cast any.

SHRI JYOTIRMOY BASU : This is a propaganda platform or what ?

SHRI S. M. KRISHNA : I quote the *Statesman* as to what happened in the University of Calcutta in the recent happenings:

"Bombs were certainly used, in profusion. Two M. S. examinations were disrupted; the Students' Union was sacked; lights and furniture were smashed, some being set on fire, an uncompleted slogan crediting all this to the glory of Chairman Mao."

These Maoist madcaps in this country are holding the City of Calcutta to ransom. Is the Central Government going to be a silent spectator ? So, I would like to ask the Government three questions. Firstly, is there any co-ordination between the State Intelligence Department and the Central

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Bureau of Investigation ? Secondly, would the Government explain to this country the stand that they have been taking ? I can understand that you have been functioning under certain political compulsions, but it should not be at the cost of the integrity of this country. So, I would like to know what efforts have been made by the Central Government to smash the links that exist between the West Bengal Naxalites and the Moists and the Nagas and the Mizos.

SHRI JYOTIRMOY BASU : And about the USIS activities in Patna, Bangalore, Hyderabad -- undesirable activities ?

श्री यज्ञदत्त शर्मा (अमृतसर): अध्यक्ष महोदय, इन के पेट में मरोड़ क्यों उठती है, जब भी नक्सलाइट्स और चीन की बात होती है य बीच में बोल पड़ते हैं, यह मेरी समझ में नहीं आता है। क्या ये उन के लिये इस देश में वकील बंटे हुए हैं(व्यवधान)..... इन गद्दारों को जो यहां बंटे हुए हैं, हम बरदाश्त नहीं करेंगे, इन कमबस्तों को जेल में भेजो....

SHRI HEM BARUA : One evil does not cancel another evil.

SHRI JYOTIRMOY BASU : The other day you shut out that question when I asked what steps had been taken to stop the undesirable activities of the CIA and the Deputy Minister of External Affairs admitted them on the floor of this House. What sort of attitude is this ?

SHRI Y. B. CHAVAN : The hon. Member has raised two questions and he has given some quotations also on what is happening in Bengal. He also quoted the Chief Minister and I think he has quoted him correctly. As far as inter-party clashes are concerned, it is true that arms are being used but I do not think that most of the arms are imported arms. But it is a serious matter and even the Deputy Chief Minister of Bengal said that it was on the increase and some steps would have to be taken about it. (Interruptions.) About co-ordination between the State and the Central intelligence, I should say that as far

as possible it is there. I cannot say that there is complete co-ordination ... (Interruptions.)

AN HON. MEMBER : Do they allow that ?

SHRI Y. B. CHAVAN : About smashing the link between the Assam extremists and the Bengal extremists, there is no question of smashing any link because they are all Indian citizens....(Interruptions.) We are very watchful of these activities and the bringing in of arms from other countries. Certain information we have got is also helping us to check this flow. . . . (Interruptions)

श्रीमती जयाबेन शाह (धमरेली) : आपने क्या एक्शन लिया, यह नहीं बतलाया। इन के बारे में गवर्नमेंट क्या कर रही है और क्या करना चाहती है—यह बतलाइये। इतनी सीरियस बात हो रही है और मन्त्री महोदय ने कुछ नहीं बतलाया (व्यवधान)

SHRIMATI ILA PALCHOU DHURI (Krishnagar) : The hon. Minister just now said that there was a small quantity of arms coming from china. Is it not a fact that in 1956 arms started flowing in from China; in 1963 some more have come and in 1964 more have come in. In the latest incident where the students have got hold of these arms in the Calcutta University, it was found that much of them was Chinese. Is it not a fact that the Naxalities have been told to be treated as very "great favourites" by Red China for the disposal of arms ; they have been considered to be the pet agents of Red China to spread revolution in West Bengal and Assam and in the whole of India ultimately ?

Thirdly, I would like to know whether the Minister is aware that the Naxalite people and the CPM people also only yesterday had occupied the house of the National Professor, Dr. Suniti Kumar Chatterjee, and threatened him. They have occupied his house and they said it is a big house. It is not a big house, it is a very modest house, and his family lives in it. The police rendered no help.

About the women, Shri Ajoy Mukerjee himself has said that women are being molested, and I have heard with my own ears that the Naxalites and the CPM people have knocked at their doors and said, "We are today asking for water, but later, we shall ask for something more; many more things like your wives and daughters." This has happened in the house of my own relative, and I can vouch for it.

I hope the Government will take note of the vast arms that are coming from Red China; it is not a small quantity. If I read the list out, as far as is known to me, it will take the time of the House. I would supply the list to the hon. Minister if he wants it. (Interruption) I am prepared to lay it on the Table of the House.

SHRI Y. B. CHAVAN: Certainly, I am taking note of what the hon. lady Member has said and I am prepared to look into the information that she is prepared to give.

As far as the arms from China and Pakistan are concerned, the process started when the hostile Nagas and Mizos started going to Pakistan and China. The whole thing started nearly 10 to 12 years before, and that process is on. That is a separate problem which we are meeting as effectively as possible during the last 10 years. But this question particularly refers to the Chinese and Pakistani arms coming into West Bengal. I can only base my reply on the specific information that the Government have got, and the information that I have got, I have certainly indicated it. It is true that the law and order situation in West Bengal is deteriorating very fast, and that is causing concern not only to us but to the Chief Minister of West Bengal.

SHRI ATAL BIHARI VAJPAYEE: What about the Raipur statement?

SHRI Y. B. CHAVAN: I was not properly reported in that statement. I explained that point here; I would like to make that point again: what the pressmen were asking me was whether the Government of India would intervene because there is a breakdown of the law and order

there. I said "No." My Answer was to that intervention part. Unfortunately it has been reported out of context. There was no question of my giving any certificate to the law and order situation there, because I have more than once said on the floor of the House and outside also, publicly, that the law and order situation in West Bengal is certainly a matter of national concern.

AN HON. MEMBER: Why don't you not intervene?

SHRIMATI SHARDA MUKERJEE (Ratnagiri): Sir, on a point of order. The whole House wants to know what the Government is doing about it. Everyone knows that the situation is causing concern.

SHRI SHEO NARAIN (Basti): Why is the Government silent? In Bihar they intervene. Why do they not intervene in West Bengal, in what is going on there?

SHRIMATI SHARDA MUKERJEE: Why don't you ask the Government to give a reply?

SHRI SAMAR GUHA (Contai): I will first congratulate the *Amrit Bazaar Patrika* of Calcutta for bringing into focus this serious problem of arms flowing from China and Pakistan not only to the Nagas and Mizos but to the political elements of West Bengal. During the last session, I asked a question for answer by the Home Minister because I have a certain knowledge of it. In the month of November and December, I had asked a question of the Home Minister whether it was a fact that arms were flowing from China and Pakistan to the political elements in West Bengal. Unfortunately, there was a lacuna in his reply; the reply given by the Home Minister was, we are asking for information from West Bengal who are also implicated with the smuggling and anti-national activities. Now, it is a known fact that West Bengal is witnessing gala feats of a shower of bombs, revolvers, pistols, sten guns, Bren guns and other weapons every day, what has happened in the Calcutta university campus is well known to all of us. Just two weeks ago, in my own university, Jadavpur University, within half an hour of a student Trouble bombs were hurled, not by dozens but by hundreds.

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like shower, monsoon rains. What is now happening in West Bengal is known to everybody. That arms were being supplied from China and Pakistan to the Mizos and Nagas is nothing new. What is serious news and what is worrying us in this House, that these arms are being diverted, either directly from China and Pakistan or through Nagas and Mizos, to the political elements in West Bengal.

SHRI NAMBIAR (Tiruchirappalli) : Including Shri Samar Guha.

SHRI SAMAR GUHA : That is the most worrying news. Secondly, it is a well-known fact that the Naxalites and their agents are shouting the slogans like Chairman Mao is the Chairman of India, openly with impunity. There are hundreds of such posters seen in Calcutta. I want to know from the Government whether it is a fact that these revolvers, pistols, hand grenades, Bren guns, Sten guns and also bombs are being used by the Naxalites in all the hundreds of incidents that are taking place in West Bengal. It is known that they are being used freely and profusely by the CPM elements also . . . (Interruptions) So the people of West Bengal are worried. May I know from the Home Minister whether it is a fact that according to the official statement of the CPM 1,10,000 volunteers have been raised by CPM and Shri Hari Krishna Konar has asked the so-called volunteers in a big rally at Bardwan to be prepared for playing the role of the Liberation Army like NLF for a coming revolution? These are not isolated smuggling incidents; these are not anti-social elements playing their games of criminality; these are not criminal activities; these are political murders and political violences committed by the political parties, about which I want to say a few words . . . (Interruptions) My apprehension is this. The things that are happening in West Bengal, which are being described as violent activities, are really dress rehearsals for something else. In the light of that, my question is this: Firstly, may I know whether the arms that are being smuggled into from outside are being freely used by the Naxalites and as well as the CPM elements ?

SHRI UMANATH (Pudukkottai) : Including Shri Samar Guha.

SHRI SAMAR GUHA : Secondly, instead of depending on the information supplied by the State Government and their channels, will the Central Government institute an inquiry to find out the link and also the source of arms supply ? Thirdly, will the Government institute an inquiry from where the explosives are being imported for manufacturing hundreds and thousands of bombs that are being used every day ? Lastly, may I know whether the Indian army has made a serious complaint to the Government of India that if these types of armed activities are freely allowed in West Bengal the defence measures to face any threat from China and Pakistan would be jeopardised ?

SHRI Y. B. CHAVAN : The hon. Member has given a long preamble to his question. I have nothing to say about the preamble. As far as the use of arms is concerned, there are two aspects. One is the use of arms which are locally made. I think his statement is correct that they are freely used in the inter-party clashes. As far as explosives and other arms are concerned, sometimes they are locally manufactured. That fact is there. As to the other part of it, namely, the free use of Chinese and Pakistani arms, my information is confined to what I have stated already. I have no further information about Chinese or Pakistani arms being used by either of the political parties except that the extremist groups have certainly got some small arms. That is my information.

His other question was whether the army has warned us about this. We ourselves have certain information and we are continuing to get information from the State Government as well as through our agencies.

SHRI SAMAR GUHA : I wanted to know whether Government will institute an inquiry (Interruption)

SHRI RANGA : He has himself posed the question whether they have been warned by the army but he has not given us any answer to that

SHRI Y. B. CHAVAN : There is no specific warning as such. We are all aware of the possibility. That is what I have said.

SHRI RANGA : We are grateful to the army.

SHRI NATH PAI : In Bengal the language of political intercourse, which used to be Bengali, India's most mellifluous and beautiful language perhaps, is being substituted by a new language, namely, the language of the handmade and sometimes imported bomb, hand grenade, machine gun and stengun. It is that which is gremane to today's question.

Shri Chavan has said that arms are being imported, according to the information of the Union Government, but in small quantities. Sir, "small" is a very relative and subjective word. We have got here a report in the *Hindustan Standard* of 27th February, 1970, which states in great details the different occasions and the different quantities of arms that are being imported into India first by the Mizos and the Nagas and then these arms reaching the hands of other elements in West Bengal.

Shri Chavan said, "small". One man with a revolver can terrorise this whole House. One single arm can be an instrument to bring terror when the rest of the population is unarmed what to talk of as many stenguns and machine guns as are stated to be imported in this report. May I point out, with your permission, what it says:--

"According to these reports, Kaito's party brought from Pakistan a dozen two-inch mortars, 16 light machine guns, 30 stenguns, 100 rifles, grenades, explosives and a few 73 mm rocket launchers in March."

It goes on giving details but I want you to know what the final import was. It says:--

"The third group invited by Pakistan in March was given 14 light machine guns, 40 stenguns, 80 rifles, Chinese pistols and some grenades."

On: of the conditions of supply of arms to the Mizos and the Nagas had been that

they would be given the arms only if they agreed to give a part of the arms given to them to certain elements in West Bengal.

We are finding the result of this that nobody's life is safe. It is not what Shri Chavan tells us matters; no less an authority than the Chief Minister of the State has said not on one occasion but on many occasions including today's papers that that is the most uncivilised and barbarous government. Those who take objection to it should take objection to the statement of the Chief Minister of West Bengal and, not when we quote him here.

Against this background of daily violence I want to know how Shri Chavan justifies his alleged remark or statement in Raipur to the effect that there is no breakdown of law and order in West Bengal. May I know from him how many murders, how many robberies, how many dacoities are needed to what level must the Constitution fail before the Government of India thinks that there is a breakdown of law and order? Is a standard, a criterion, a measuring rod set up that so many murders, so many rapes, so much loot, rapine and arson make for breakdown? When there is the authority of all this evidence, part of which he admits and part of which is upheld by the Chief Minister, may we know how he reaches this conclusion in the face of this massive evidence of violence and arms smuggling?

SHRI Y. B. CHAVAN : As far as the first part is concerned, I will repeat what I said before. So far as the massive import of arms is concerned, there are two different categories of it. One is by the hostile Nagas and hostile Mizos bringing in the arms. He mentioned certain figures I think, we have given larger figures when ever this question has been asked. It is also a fact, as I mentioned, that some of these arms are coming in the hands of extremists. I can only give information which is confirmed information. I can not depend on the information that appears in some papers.

SHRI NATH PAI : You used the word "small". I said about that.

SHRI Y. B. CHAVAN : While using the word "small" I do not want to underestimate-I am really giving the description of the arms. There is something like a small arm.

SHRI NATH PAI : You did not say, small arm; you said, small quantity.

SHRI Y. B. CHAVAN : I am using my words rather carefully... (*Interruption*)

SHRI HEM BARUA : We know you are a very clever man .. (*Interruption*)

SHRI Y. B. CHAVAN : That does not take away the truth of my statement.

As regards the other part, as far as the use of arms in the State is concerned, I have said it and, not only I have said it, but the Chief Minister of West Bengal has said it repeatedly. As to when the Government of India will take action, I would have to plead with this Honourable House that as far as the Government of India's interocution is concerned it is not merely an arithmetical proposition. It is a political proposition. I would like hon. Members to give advice rather carefully and wisely. Whether action Government of India has to take has to be, ultimately, supported by the House. At the present moment, there is a duly constituted Government and a duly constituted Assembly is functioning. In this matter, we will have to depend on what action the Chief Minister himself takes. He is aware of the situation. Not only is he aware of the situation but he has demonstrated that he is aware of the situation. I leave the matter there.

SHRI NATH PAI : I did not ask Mr. Chavan's intervention. He is on correct grounds because that will come at a later stage. I ask, how does he in face of this massive evidence justify his inference which is used by certain elements in West Bengal, when he is alleged to have said that there is no break of law and order ?

SHRI Y. B. CHAVAN : I think, the hon. Member was not attentive when I explained it. I was not properly reported

on what I said in Raipur. I was asked a question, whether the Government of India was going to intervene--he knows what Government of India's intervention means--in view of the break-down of the law and order in West Bengal. My negative answer was given to the intervention part of it. The whole thing has appeared as if there is no break down of law and order, as if I was giving a certificate by saying so. It is not so, I have said, there is a deterioration of law and order in West Bengal.

SHRIMATI JYOTSNA CHANDA : (Cacher) Is the Government aware of the fact that with the arms aid, the Chinese are trying to indoctrinate Maoist ideology to our youngsters and, if so, what special steps Government propose to take to save our youngsters from it ?

SHRI Y. B. CHAVAN : As far as the ideology part is concerned, it is for us, who believe, in democratic ideas to go and educate our youngsters.

12. 38 hrs.

RE : DEVELOPMENT IN RHODESIA

SHRI M. L. SONDHI (New Delhi) : Mr. Speaker, Sir, what has happened in Rhodesia is a matter on which the feelings of this House and of the Government of India should be known to the whole world. It is a matter of great disappointment that the Government of India have not come forward to tell the world and voice our feelings against the so-called declaration of Rhodesia as a Republic. This declaration of Republic of Rhodesia is calculated to injure the rights of the Africans for all time to come. I hope you will also feel like that.

MR. SPEAKER : I have seen some motion which you are also supporting. The Minister of External Affairs is not here.

SHRI HEM BARUA (Mangaldai) : It is a disturbing news; you will agree.